[Placed in Library. See No. LT—227185 for (i) to (iii]

Appointment of Railway Tourist Agent Amendment Rules, 1984

SHRI MADHAVRAO SCINDIA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification S. O. No. 611(E), dated the 22nd August, 1984, publishing the Appointment of Railway Tourist Agent Amendment Rules, 1984. [Placed in Library. See No. LT—227J85J.

Report and Accounts (1983-84) of *ihe* Indian Nursing Council. New Delhi and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Indian Nursing Council, New De'. with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Council.

[Placed in Library. See No. LT— 231 [85 for (i) to (ii)]

Prevention of Food Adulteration (Second Amendment) Rules, 1984

SHRI YOGENDRA MAKWANA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification G. S. R. No. 744, (E), dated the 27th October, 1984, publishing the Prevention of Food Adulteration (Second Amendment) Rules, 1984, under sub-secion (2) of section 23 Of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT—230185].

MOTION OF THANKS TO THE PRE-SIDENT ADDRESS—Coraid.

President's Address

MR. CHAIRMAN: So, I will request the Prime Minister to reply to the debate. We will take up Special Mentions afterwards.

PRIME MINISTER THE (SHRI RAJIV GANDHI): Mr. Chairman, Sir. some points have been raised in this House saying that the verdict of the pols was the verdict against the past. I see nothing more absurd than a statement that says that a party in power is re-elected because it did something wrong; In fact, our friends in the Opposition should think as to why their parties lost their votes. The verdict of the last elections was a verdict, as one of our hon. friends across the House has said, for a change as well as a verdict for continuity—continuity in what the Congress stands for, continuity in ideology, continuity in our fight for social justice, continuity in our for self-reliance, continuity against concentration of wealth, continuity running a good public sector for the benefit of the people, continuity in our ideals of secularism and non-alignment, continuity in our ideals of non-violence. And there is no discrepancy in this. But today we have to review and see how we can move ahead faster. While my friends in the Opposition have dwelt on the past, the past has been answered in the last elections, and no further answer needs to be given to them. While they look to the past, we look the future, Sir, we look towards ahead to an India that will be strong, progressive and dynamic. And in this we shall request help from all our friends, from aU political parties, even if they are not in the House. Many of my Mends have made remarks—I do not want to go into the details of who what— but many of their remarks indicate that they have not even bothered